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THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEE-RENDRA PATIL): (a) and (b). BHEL was permitted to enter into collaboration with M/s. Kraft Werk Union (KWU) of West Germany in 1976 for manufacture of turbo generators and in 1981 for manufacture of Steam Surface Condensers. Government are not aware whether KWU use dangerous chemicals in their manufacturing programmes. The technologies for manufacture of turbo generators and steam surface condensers for which BHEL has entered into collaboration with KWU, however, do not involve the use of Di Isocynate or Imidazone.

- (c) Does not arise in view of reply to (a) and (b).
- (d) No, Sir. A development project involving Isocynates is however, under examination by BHEL's Safety Committee.

Sale of smuggled Life-Saving Drugs

*301 SHRI AMAR ROYPRADHAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether smuggled life-saving drugs are being sold in the country; and
 - (b) if so, the details in this regard?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEE-RENDRA PATIL): (a) My Ministry is not aware of any smuggled life-saving drugs being sold in the country.

(b) Does not arise.

[Translation]

U.H.F. System in Headquarters of Border Districts of U.P.

- *302. SHRI HARISH RAWAT: Will the Minister of COMMUNICATIONS be pleased to state:
- (a) the time by which headquarters of border districts of Uttar Pradesh will be covered under Ultra High Frequency system;

- (b) whether there was a proposal to bring. Pithoragarh town under this scheme by 1983-84; and
- (c) if so, the reasons for delay and the details of the remedial steps already taken or proposed to be taken?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAM NIWAS MIRDHA): (a) By the end of 7th Plan.

- (b) Yes, Sir.
- (c) For technical reasons, the site at Pithoragarh had to be changed twice. A suitable new site at this place has now been finalized. Land acquisition case is in progress and is being persued vigorously with the State Government.

[English]

Foreign Collaboration Agreements

1707. SHRI VIJAY KUMAR YADAV: Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state:

- (a) whether a number of Indian manufacturers of cars, tempos, motor-cycles, scooters and mopeds have entered into technical collaboration agreements with foreign companies since the year 1983-84;
- (b) if so, the details of such agreements with names of the Indian and foreign companies in each case, nature of agreements and yearly production target; and
- (c) the reasons for allowing such a spurt in foreign collaboration agreements recently?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

- (b) A statement is annexed.
- (c) The import of technology has been permitted with a view to manufacturing modern and fuel efficient vehicles in the country.